

have already been issued and the corresponding loan will be drawn very shortly.

- (c) Not at this stage.
- (d) Does not arise.

Geological Survey in Maharashtra

3089. Shri Shivajirao S. Deshmukh: Will the Minister of Mines and Fuel be pleased to state:

(a) whether geological survey has been undertaken in the areas of Umrer, Kamptee and Bukharo in Vidarbha region of Maharashtra State; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Mines and Fuel (Shri R. M. Hajarnavis): (a) Yes, Sir. The Directorate of Geology and Mining of the Government of Maharashtra has undertaken the survey of Umrer, Kamptee and Bokharo areas.

(b) The details of the investigations carried out are as follows:

Umrer: 24 boreholes totalling 3085.4 metres of drilling were completed in this area. The total reserves of coal proved in the area are of the order of 70 million tons.

Kamptee: Seven bore holes were completed in this area to investigate the extension of the coal bearing area to the west of the present working colliery. An area of approximately 6 square miles was further proved and a reserve of 300 million tons of coal was estimated.

Bokharo: 7 boreholes were drilled in this area. Coal seams with varying thickness were met in the area. Further work by the Department of Geology and Mining of the Government of Maharashtra is in progress.

Delhi Municipal Corporation

3090. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Delhi Municipal Corporation has

accounted for a grant of Rs. 2.07 crores from the Government of India in the Budgets of 1961-62 and 1962-63; and

(b) if so, whether Government have agreed to pay this grant or taken other steps to tide over the financial crisis in the Corporation?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). The Delhi Municipal Corporation has accounted for an amount of Rs. 2.07 crores as a grant from the Government of India during 1961-62 and 1962-63 as follows:—

	Rs. (in lakhs)
1961-62	
Continuance of the <i>ad hoc</i> grant of Rs. 50 lakhs per annum	50.00
1962-63	
(i) Continuance of the <i>ad hoc</i> grant of Rs. 50 lakhs per annum	50.00
(ii) Payment of arrears of pay and allowances on account of Pay Commission's recommendations and declaration of Delhi as 'A' Class city	107.00

Towards the close of the financial year 1961-62, it was found that the Corporation would close their accounts with a credit balance and so there was no financial crisis in the Corporation.

Staff in Census Department

3091. { Shri Dinen Bhattacharya:
Dr. Saradish Roy:
Shri Yajnik:

Will the Minister of Home Affairs be pleased to state:

(a) whether the persons now working in Census Department have been recruited on temporary basis;

(b) how long they will be retained in this department; and

(c) whether after the end of the work these persons will be absorbed in other departments?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Yes.

(b) Most of the temporary staff have already been disbanded with the completion of processing of 1961 Census enumerated data in the Regional Tabulation Offices set up for this purpose throughout India. The remaining temporary staff will be disbanded as and when the various stages of work connected with 1961 Census are completed.

(c) The State Governments and Union Territories and Administrations have been requested to absorb the temporary staff disbanded from the regional tabulation offices. For alternative employment under the Central Government these persons have been issued the prescribed 'Discharge Certificates' which will entitle them to the priority of retrenched personnel, on registration with Employment Exchanges.

Norwegian Aid to India

3092. Shri Maheswar Naik: Will the Minister of Finance be pleased to state:

(a) whether the Acting Foreign Minister of Norway in an interview to Indian Pressmen has expressed in favour of increased aid to India;

(b) what is the existing size and shape of the Norwegian aid to India;

(c) whether the offer is acceptable to India; and

(d) if so, in what shape?

The Minister of Finance (Shri Morarji Desai): (a) Government of India have seen a report in the press to this effect.

(b) Norway has so far extended grants totalling Rs. 3.19 crores for the Fisheries development project in Kerala. The contribution is in the form of equipment, machinery, technicians, scholarships and fellowships.

(c) No fresh offer of aid has been received officially from Norway.

(d) Does not arise.

National Text Books in Educational Institutions

3093. Shri Maheswar Naik: Will the Minister of Education be pleased to state:

(a) whether a special committee set up under the auspices of National Council of Educational Research and Training has recommended appointment of panels of experts for furtherance of the scheme of introducing national text books in educational institutions;

(b) what are the details of the recommendations; and

(c) how soon they are likely to be implemented?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The special committee has decided to draw up standard text books in History, schemes for the preparation of Physics, General Science, Mathematics and Hindi. Dr. Tara Chand, Dr. D. S. Kothari, Dr. A. C. Joshi, Dr. Ram Behari and Dr. Nagendra have, respectively, been requested to be Chairmen of the panels for books on the above subjects. The schemes to be prepared by the panels will indicate the arrangements proposed for writing the text-book, its illustration, review and editing.

(c) The time-schedule for the whole programme will be determined after the panels have prepared schemes for the respective subjects.

Amounts sent abroad on Patents and Royalties

3094. Shri Yajnik: Will the Minister of Finance be pleased to state:

(a) the amount sent abroad in foreign exchange on account of patents and royalties, country-wise, during the last five years; and

(b) the steps that Government propose to take to reduce the present trend of foreign exchange?